

No. Estt.16/ 2097 /2021.
Chief Metropolitan Magistrate's,
Office, Esplanade Court, Mumbai.
Date :- 23.12.2021

OFFICE ORDER

- Sub.** - 1. Holiday & Sunday Court of Metropolitan Magistrates,
Mumbai for production of Accused person within 24 Hours.
2. This Office Order No. Estt.16/1658/2011, 29.11.2010.

Pursuant to the Notification No. Misc. 145/15 dated 6th October, 1973 bringing into force the system of Holiday & Sunday Courts of Metropolitan Magistrates for production of accused person within 24 hours of his arrest, the following arrangement has been made for attending the Holiday Remand Duty by the Judicial Officers at Esplanade, Dadar, Bandra & Borivali Centre of Courts between 11.00 a.m. to 02.00 p.m. for the month of **January to March, 2022** as per Roster shown below.

The Judicial Officers are directed to stop the practice of handing over the Holiday Remand Duties to other Judicial Officers. However, in the emergent circumstances if the Judicial Officer is unable to attend his/her Holiday Remand Duty, he/she should make his/her own arrangement for attending his/her Holiday Remand duty by another Judicial Officer and should submit the prior intimation of the same mentioning the name of the Judicial Officer who will attend his/her Holiday Remand Duty.

If the Judicial Officer who is assigned the Holiday Remand Duty, is on leave or otherwise absent due to his nomination for attending Seminar/Training/Workshop/ Conference, his/her Holiday Remand duty shall be attended by the Judicial Officer who is directed to hold the charge as per Standing Order.

Members of the staff consisting of Class III & Class IV or Stenographers as required by concerned Judicial Officer shall attend Holiday Remand duty on Sundays and Holidays.

Roster of attendance of the Judicial Officers at the Esplanade, Dadar, Bandra & Borivali Centre of Courts for **REMAND DUTY** on Sundays and holidays during the month of **JANUARY TO MARCH, 2022.**

DATE	ESPLANADE	DADAR	BANDRA	BORIVALI
<u>JANUARY - 2022</u>				
02.01.2022	Shri. A. S. Chonde, MM, 6 th Court, Mazgaon	Shri. J. W. Gaikwad, MM, 7 th Court, Dadar	Shri. R. M. Nerlikar, ACMM, 8 th Court, Esplanade	Shri. K. H. Thombre, ACMM, 9 th Court, Esplanade
08.01.2022	Shri. R. R. Khan, MM, 10 th Court, Andheri	Shri. J. Y. Ghule, ACMM, 11 th Court, Kurla	Shri. K. C. Rajput, MM, 12 th Court, Bandra	Smt. J. P. Shirale, MM, 13 th Court, Dadar
09.01.2022	Smt. S. N. Ratkanthwar- Jawadwar, MM, 14 th Court, Girgaon	Smt. S. S. Ghare, MM, 15 th Court, Mazgaon (Addl. PITA Court)	Smt. K. M. Chavan, MM, 16 th Court, Ballard Pier	Shri. A. R. Malvade, MM, 17 th Court, Borivali
16.01.2022	Smt. D. P. Kaduskar, MM, 18 th Court, Girgaon	Shri. G. B. Yadav, MM, 20 th Court, Mazgaon	Shri. A. A. Panchabhai, ACMM, 22 nd Court, Andheri	Shri. A. V. Kulkarni, MM, 23 rd Court, Esplanade
22.01.2022	Shri. S. P. Kekan, ACMM, 24 th Court, Esplanade	Shri. P. I. Mokashi, MM, 25 th Court, Mazgaon	Smt. V. J. Kore, MM, 26 th Court, Borivali	Shri. P. K. Raut, MM, 27 th Court, Mulund
23.01.2022	Smt. Y. P. Marulkar, MM, 28 th Court, Esplanade	Shri. P. P. Deshmane, MM, 29 th Court, Dadar	Shri. S. A. Bafana, MM, 30 th Court, Kurla	Smt. A. M. Shah, MM, 32 nd Court, Bandra
26.01.2022	Shri. S. S. Pardeshi, MM, 34 th Court, Vikhroli	Shri. V. P. Kedar, MM, 35 th Court, C.S.T.	Shri. J. C. Dhengale, MM, 36 th Court, M.C.T.	Shri. S. B. Bhajipale, ACMM, 37 th Court, Esplanade
30.01.2022	Shri. I. R. Shaikh, ACMM, 38 th Court, Ballard Pier	Shri. S. B. Patil, MM, 39 th Court, Vile-Parle	Shri. N. A. Patel, MM, 40 th Court, Girgaon	Smt. R. J. Patil, MM, 41 st Court, Shindewadi
<u>FEBRUARY - 2022</u>				
06.02.2022	Smt. P. P. Bharsakade-Wagh, MM, 42 nd Court, Shindewadi	Shri. S. D. Kamat, MM, 43 rd Court, Borivali	Shri. A. I. Shaikh, MM, 44 th Court, Andheri	Smt. M. S. Kochar, MM, 45 th Court, Kurla
12.02.2022	Shri. P. P. Modi, MM, 46 th Court, Mazgaon	Shri. M. S. Bade, ACMM, 47 th Court, Esplanade	Shri. K. G. Sawant, MM, 48 th Court, Andheri	Shri. V. A. Tekwani, MM, 49 th Court, Vikhroli
13.02.2022	Shri. V. K. Umale, MM, 50 th Court, Vikhroli	Shri. D. S. Patale, MM, 51 st Court, Kurla	Shri. R. S. Pajankar, MM, 52 nd Court, Kurla	Shri. S. A. Bajaj, MM, 53 rd Court, Mulund

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19.02.2022	Smt. K. P. Rathore, MM, 54 th Court, Mazgaon (PITA)	Shri. S. N. Sarde, MM, 55 th Court, Vile Parle	Shri. A. A. Walujkar, MM, 56 th Court, Mazgaon	Shri. P. P. Kulkarni, MM, 57 th Court, Kurla
20.02.2022	Shri. M. Y. Wagh, MM, 58 th Court, Bandra	Shri. D. P. Khandelwal, MM, 59 th Court, Kurla	Shri. A. A. Dhumkekar, MM, 60 th Court, Kurla	Shri. L. S. Padhen, MM, 61 st Court, Kurla
26.02.2022	Shri. B. B. Gaware, MM, 62 nd Court, Dadar	Smt. S. A.R. Sayed, MM, 63 rd Court, Andheri	Shri. H. U. Joshi, MM, 64 th Court, Esplanade	Shri. C. P. Kashid, MM, 65 th Court, Andheri
27.02.2022	Shri. V. C. Gawai, MM, 66 th Court, Andheri	Shri. R. G. Bagade, MM, 67 th Court, Borivali	Shri. A. P. Khanorkar, MM, 68 th Court, Borivali	Smt. S. S. Bangad, MM, 69 th Court, Mazgaon
MARCH - 2022				
01.03.2022	Shri. M. V. Chavhan, MM, 70 th Court, Mazgaon	Smt. P. B. Yerlekar, MM, 71 st Court, Bandra	Smt. N. N. Sheikh, MM, 72 nd Court, Vikhroli	Shri. S. S. Parave, MM, 73 rd Court, Vikhroli
06.03.2022	Shri. I. A. R. Marchiya, MM, Rly.M. Court, Andheri	Shri. A. A. Ghaniwale, ACMM, 2 nd Court, Mazgaon	Shri. G. P. Bawaskar, ACMM, 3 rd Court, Esplanade	Shri. J. C. Yadav, ACMM, 4 th Court, Girgaon
12.03.2022	Shri. S. R. Narwade, ACMM, 5 th Court, Dadar	Shri. A. S. Chonde, MM, 6 th Court, Mazgaon	Shri. J. W. Gaikwad, MM, 7 th Court, Dadar	Shri. R. M. Nerlikar, ACMM, 8 th Court, Esplanade
13.03.2022	Shri. K. H. Thombre, ACMM, 9 th Court, Esplanade	Shri. R. R. Khan, MM, 10 th Court, Andheri	Shri. J. Y. Ghule, ACMM, 11 th Court, Kurla	Shri. K. C. Rajput, MM, 12 th Court, Bandra
18.03.2022	Smt. J. P. Shirale, MM, 13 th Court, Dadar	Smt. S. N. Ratkanthwar-Jawadwar, MM, 14 th Court, Girgaon	Smt. S. S. Ghare, MM, 15 th Court, Mazgaon (Addl. PITA Court)	Smt. K. M. Chavan, MM, 16 th Court, Ballard Pier
20.03.2022	Shri. A. R. Malvade, MM, 17 th Court, Borivali	Smt. D. P. Kaduskar, MM, 18 th Court, Girgaon	Shri. G. B. Yadav, MM, 20 th Court, Mazgaon	Shri. A. A. Panchabhai, ACMM, 22 nd Court, Andheri
26.03.2022	Shri. A. V. Kulkarni, MM, 23 rd Court, Esplanade	Shri. S. P. Kekan, ACMM, 24 th Court, Esplanade	Shri. P. I. Mokashi, MM, 25 th Court, Mazgaon	Smt. V. J. Kore, MM, 26 th Court, Borivali

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27.03.2022	Shri. P. K. Raut, MM, 27 th Court, Mulund	Smt. Y. P. Marulkar, MM, 28 th Court, Esplanade	Shri. P. P. Deshmane, MM, 29 th Court, Dadar	Shri. S. A. Bafana, MM, 30 th Court, Kurla

Note : The Charge of Statement verification for MOCCA Accused has given to Smt. Sayali Dande, I/c. Chief Metropolitan Magistrate and Addl. Chief Metropolitan Magistrate, 19th Court, Esplanade, Mumbai.

Sayali Dande
23/12/2021

(Smt. Sayali Dande)
I/c. Chief Metropolitan Magistrate,
Esplanade, Mumbai

C.C.To :

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai.
2. Registrar, Esplanade, Mumbai.
3. Presidents/Secretaries of Advocates Bar Associations of all the Centre of Courts.
4. Municipal Commissioner, Mumbai.
5. Commissioner of Police, Mumbai.
6. Chief Police Prosecutor, Mumbai
7. Dy. Registrar/Asst. Registrars/Sr. Judicial Clerk/Controlling J.C. of all Centre of Courts.
8. The Inspector of Police (W.Rly), Mumbai Central.
9. The Inspector of Police (C.Rly), C.S.T.
10. Gazette Section/Statement Section/Confidential Section.
11. Stationery Section
12. Server Section, Esplanade.
13. Office Order File/Select File.